

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 13(kol)/2008

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M

Name of the Company	Sushma Bajoria & Anr. -Versus- Binaguri Investments Pvt. Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 MR. SOUMABHO GHOSE
MR. ANIRUDHA AGARWAL

Petitioners

[Signature]
11/10/2017

1. MR. NIRMALYA DASGUPTA, Adv.
2. MR. DIBANATH DEY, Adv.
3. MR. J. PATNAIK, P.C.S.

Respondent Nos. 1, 2 & 3.

[Signature]
Adv.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 2 and 3 are present.

Both the parties are directed to file written submissions within 3 weeks with a copy in advance to opposite parties.

Respondents have filed an I.A. Petitioners may file the reply against the I.A. within 2 weeks and thereafter rejoinder, if any, may be filed within 2 weeks.

List on 28/11/2017 along with I.A. for arguments.

[Signature]

(Jinan K.R.)
Member (J)

[Signature]

(Vijai Pratap Singh)
Member (J)